

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	For settlement	111	Ahamed Nizar Moideen Kunhi Kunhi- mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	KV B. Chen 8884321355	Petitioner Respondent	
2.	K. V. SATISH		

Counsel for petitioner is present. Counsel for respondent is present. It is reported that there is no settlement between the parties. Hence, the matter is to be proceeded with. At the stage of hearing the counsel for respondent, the matter was adjourned to inform the Tribunal whether there is possibility of settlement. Therefore, now the counsel for respondent to continue his arguments.

List it on 17.11.2017.


MEMBER (J)


MEMBER (T)